

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1025
TO BE ANSWERED ON FRIDAY 08.12.2023
APPOINTMENT OF NOTARIES**

1025. SHRI SHRINIWAS PATIL:

Will the Minister of Law and Justice be pleased to state:

- (a) the details of applications received for the appointment of Notaries across Maharashtra including Satara district;
- (b) whether the interviews have been conducted for the appointment of Notaries in Maharashtra and if so, the details thereof indicating the number of notaries appointed in Satara district;
- (c) If not, the reasons therefor;
- (d) whether any malpractices or controversy has been reported in the process of the said appointment of Notaries till date; and
- (e) if so, the details of the action taken in the matter?

**ANSWER
MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF
LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF
PARLIAMENTARY AFFAIRS; AND MINISTER OF STATE IN THE
MINISTRY OF CULTURE
(SHRI ARJUN RAM MEGHWAL)**

(a) to (c): 17143 online applications, including 543 applications from Satara District, have been received for appointment as Central Notaries for Maharashtra. Interviews for the purpose were held from 17th April, 2023 to 17th May, 2023. Results of the interviews have not been published, as, same is under compilation.

(d) and (e): A complaint has been received through email and same is under consideration.
